

Central Information Commission

Decision No.299/IC(A)/2006
F. No.CIC/MA/A/2006/00660

Dated, the 22nd September, 2006

Name of the Appellant : Sh. K.M.L. Asthana, B-8, Shanti Nagar, Ajmer Road, Jaipur – 302 006.

Name of the Public Authority: Life Insurance Corporation of India, Divisional Office, "Jeevan Prakash" Bhawani Singh Road, Post Box No.65, Jaipur – 302 005

DECISION

1. The appellant had sought the following information from the CPIO of the LIC:

- (i) *"Copy of the notifications issued in connection with revision of pay of all classes of employees of the Corporation as also with regard to Pension issued on 8/8/2005.*
- (ii) *List of Pensioners of Jaipur Division with their addresses and dates of retirement."*

2. The CPIO furnished the information sought for under point (i) above. However, the information under point (ii), was denied on the ground that the details of pensioners sought relate to personal information. Hence, denied u/s 8(1)(j) of the Act.

3. The CPIO has duly provided the information that should fall under the public domain. For the remaining information, that relate to personal information, the CPIO has correctly applied exemption u/s 8(1)(j) of the Act. The decision of the CPIO is upheld.

4. The appeal is accordingly disposed of.

Sd/-

(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy:

(L.C. Singhi)
Additional Registrar

Cc:

1. Sh. K.M.L. Asthana, B-8, Shanti Nagar, Ajmer Road, Jaipur – 302 006.
2. The CPIO, Life Insurance Corporation of India, Divisional Office, “Jeevan Prakash” Bhawani Singh Road, Post Box No.65, Jaipur – 302 005.